

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 267/16	TP 211/17	Hearing	391 / 394	Elecon Measure-ments Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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JOHN PAUL A
for ALMT Legal
8496 997937

Petitioner

[Handwritten Signature]

ORDER

Counsel for petitioner is present. He requested time to comply the objections. He is directed to file relevant provisions of Companies Act, 2013.

List it on 27/06/2017.

[Handwritten Signature]
Member (J)

[Handwritten Signature]
Member (T)